



नई दिल्ली
NEW DELHI

याचिका संख्या./ Petition No.164/MP/2018

165/MP/2018

206/MP/2018

207/MP/2018

209/MP/2018

210/MP/2018

212/MP/2018

226/MP/2018

352/MP/2018

355/MP/2018

358/MP/2018

359/MP/2018

388/MP/2018

395/MP/2018

4/MP/2019

43/MP/2019

कोरम/ Coram:

श्री आई. एस. झा, सदस्य/ Shri I. S. Jha, Member

श्री अरुण गोयल, सदस्य/ Shri Arun Goyal, Member

श्री पी. के. सिंह, सदस्य / Shri P. K. Singh, Member

आदेश दिनांक/ Date of Order: 22nd of September, 2023

IN THE MATTER OF:

Petition under Section 79 the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreements executed between the Petitioners and the Respondents, for seeking approval of Change in Law events due to enactment of the GST Laws.

AND IN THE MATTER OF:

1) Petition No. 164/MP/2018

Parampujya Solar Energy Private Limited (PSEPL),
5B, Sambhav House, Judges,
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

- 1. National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex,1, Institutional Area,
Lodi Road. New Delhi-110003
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
MESCOM Bhavan, Kavoor Cross Road, Bejai,
Mangaluru, Karnataka 575004
- 4. Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd, Koramangala 1A Block,
Koramangala, Bengaluru, Karnataka 560034
- 5. Chamundeshwari Electricity Supply Company Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla, Mandi Mohalla, Mysuru,
Karnataka 570001
- 6. Gulbarga Electricity Supply Company Limited (GESCOM),**
Station Road, Kalaburagi,
Karnataka 585102
- 7. Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail, Navanagar, Hubballi,
Karnataka 580025

...Respondents

AND IN THE MATTER OF:

2) Petition No. 165/MP/2018

Parampujya Solar Energy Private Limited (PSEPL)
5B, Sambhav House, Judges,
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

- 1. Solar Energy Corporation of India Limited (SECI),**
1st Floor, A-Wing, 0-3, District Centre, Saket,
New Delhi- 110017
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex, Lodhi Road,
New Delhi-110 003
- 3. M/s Chattisgarh State Power Distribution Company Limited,**
Near Water Tank, Mowa Road,
Dubey Colony, Mowa, Raipur,
Chattisgarh 492001

...Respondents

AND IN THE MATTER OF:

3) Petition No. 206/MP/2018

Parampujya Solar Energy Private Limited (PSEPL),
5B, Sambhav House, Judges,
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

VERSUS

- 1. National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex,
1, Institutional Area,
Lodi Road. New Delhi-110003
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
MESCOM Bhavan,
Kavoor Cross Road, Bejai,
Mangaluru, Karnataka 575004
- 4. Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd,
Koramangala 1A Block, Koramangala, Bengaluru,
Karnataka 560034
- 5. Chamundeshwari Electricity Supply Co. Limited (CESC),**

Sri Harsha Rd, Lashkar Mohalla,
Mandi Mohalla, Mysuru,
Karnataka 570001

6. **Gulbarga Electricity Supply Company Limited (GESCOM),**
Station Road, Kalaburagi,
Karnataka 585102
7. **Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail,
Navanagar, Hubballi,
Karnataka 580025

...Respondents

AND IN THE MATTER OF:

4) Petition No. 209/MP/2018

Parampujya Solar Energy Private Limited (PSEPL),
5B, Sambhav House, Judges, Bungalow Road,
Bodakdev, Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

1. **National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex, 7,
Institutional Area, Lodi Road,
New Delhi - 110003
2. **The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
3. **Telangana Northern Power Distribution Company Limited,**
Hyderabad - Warangal - Bhopalpatnam Hwy,
Near Wadepally Lake, NGOs Colony,
Wadepally, Hanamkonda, Telangana 506001
4. **Telangana Southern Power Distribution Company Limited,**
Engine Bowli, Jangammet, Lalaknuma,
Hyderabad, Telangana 500053

...Respondents

AND IN THE MATTER OF:

5) Petition No. 226/MP/2018

Parampujya Solar Energy Pvt. Limited (PSEPL),
5B, Sambhav House, Judges,
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

- 1. National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex,
1, Institutional Area,
Lodi Road. New Delhi-110003
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
MESCOM Bhavan,
Kavoor Cross Road, Bejai,
Mangaluru, Karnataka 575004
- 4. Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd,
Koramangala 1A Block,
Koramangala, Bengaluru,
Karnataka 560034
- 5. Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla,
Mandi Mohalla, Mysuru,
Karnataka 570001
- 6. Gulbarga Electricity Supply Company Limited (GESCOM),**
Station Road, Kalaburagi,
Karnataka 585102
- 7. Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail,
Navanagar, Hubballi,
Karnataka 580025

...Respondents

AND IN THE MATTER OF:

6) Petition No. 212/MP/2018

Parampujya Solar Energy Pvt. Limited (PSEPL),
5B, Sambhav House, Judges,
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

- 1. Solar Energy Corporation of India Limited (SECI),**
1st Floor, A-Wing, 0-3,
District Centre, Saket,
New Delhi- 110017
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road,
New Delhi-110 003
- 3. Maharashtra State Electricity Distribution Company Limited,**
Hudco, Ekanth Nagar, Nil,
Cidco, Aurangabad,
Maharashtra 431003

...Respondents

AND IN THE MATTER OF:

7) Petition No. 207/MP/2018

Wardha Solar (Maharashtra) Private Limited (WSMPL),
Adani House, Nr Mithakhali Six Roads
Navrangpura, Ahmedabad 380 009
Gujarat, India

...Petitioner

VERSUS

- 1. Solar Energy Corporation of India Limited (SECI),**
1st Floor, A-Wing, 0-3,
District Centre, Saket,
New Delhi-110017
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110003
- 3. Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd,

Koramangala 1A Block, Koramangala, Bengaluru,
Karnataka 560034

4. **Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla,
Mandi Mohalla, Mysuru, Karnataka 570001
5. **Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail,
Navanagar, Hubballi, Karnataka 580025

...Respondents

AND IN THE MATTER OF:

8) Petition No. 210/MP/2018

Wardha Solar (Maharashtra) Private Limited (WSMPL)
Adani House, Nr Mithakhali Six Roads Navrangpura,
Ahmedabad Gujarat 380 009

...Petitioner

VERSUS

1. **Solar Energy Corporation of India Limited (SECI),**
Ist Floor, A-Wing, 0-3,
District Centre, Saket, New Delhi- 110017
2. **The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex, Lodhi Road,
New Delhi-110 003
3. **Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd,
Koramangala 1A Block, Koramangala, Bengaluru,
Karnataka 560034
4. **Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla, Mandi Mohalla, Mysuru,
Karnataka 570001
5. **Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail.
Navanagar, Hubballi, Karnataka 580025

...Respondents

AND IN THE MATTER OF:

9) Petition No. 4/MP/2019

Parampujya Solar Energy Pvt. Limited (PSEPL),
7B, Sambhav House, Judges
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

- 1. National Thermal Power Corporation Limited (NTPC),**
Represented by its Chairman
Core-7, SCOPE Complex, 7
Institutional Area, Lodi Road,
New Delhi – 110 003
- 2. The Ministry of New and Renewable Energy (MNRE),**
Represented by its Secretary,
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
Represented by its Chairman,
MESCOM Bhavan, Kavoor Cross Road,
Bejai, Mangaluru, Karnataka 575 004
- 4. Bangalore Electricity Supply Company Limited (BESCOM),**
Represented by its Chairman,
6, 2nd Floor, 2nd B Cross Rd, Koramangala 1A Block,
Koramangala, Bengaluru, Karnataka 560 034
- 5. Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Represented by its Chairman
Sri Harsha Rd, Lashkar Mohalla, Mandi Mohalla,
Mysuru, Karnataka 570 001
- 6. Gulbarga Electricity Supply Company Limited (GESCOM)**
Represented by its Chairman,
Station Road, Kalaburagi,
Karnataka 585 102
- 7. Hubli Electricity Supply Company Limited (HESCOM),**
Represented by its Chairman,
PB Road, Durgad Bail,
Navanagar, Hubballi,
Karnataka 580 025

AND IN THE MATTER OF:

- 10) Petition No. 352/MP/2018**
- 11) Petition No. 355/MP/2018**
- 12) Petition No. 358/MP/2018**
- 13) Petition No. 359/MP/2018**

Wardha Solar (Maharashtra) Private Limited (WSMPL),
Represented by its Authorized Signatory
Adani House, Nr Mithakhali Six Roads
Navrangpura, Ahmedabad 380 009
Gujarat, India

...Petitioner

VERSUS

- 1. Solar Energy Corporation of India Limited (SECI),**
Represented by its Directors
1st Floor, A-Wing, 0-3, District Centre, Saket,
New Delhi- 110017
- 2. The Ministry of New and Renewable Energy (MNRE),**
Represented by its Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
Represented by its Chairman
MESCOM Bhavan, Kavoor Cross Road,
Bejai, Mangaluru, Karnataka 575004
- 4. Bangalore Electricity Supply Company Limited (BESCOM),**
Represented by its Chairman
6, 2nd Floor, 2nd B Cross Rd, Koramangala 1A Block
Koramangala, Bengaluru, Karnataka 560 034
- 5. Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Represented by its Chairman
Sri Harsha Rd, Lashkar Mohalla,
Mandi Mohalla,
Mysuru, Karnataka 570001
- 6. Gulbarga Electricity Supply Company Limited (GESCOM),**

Represented by its Chairman
Station Road, Kalaburagi,
Karnataka 585 102

- 7. Hubli Electricity Supply Company Limited (HESCOM),**
Represented by its Chairman
PB Road, Durgad Bait
Navanagar, Hubballi,
Karnataka 580 025

...Respondents

AND IN THE MATTER OF:

14) Petition No. 388/MP/2018

Wardha Solar (Maharashtra) Private Limited (WSMPL),
Adani House, Nr Mithakhali Six Roads Navrangpura,
Ahmedabad 380 009 Gujarat, India

...Petitioner

VERSUS

- 1. Solar Energy Corporation of India Limited (SECI),**
1st Floor, A-Wing
D-3, District Centre
Saket, New Delhi, 110017
- 2. The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
- 3. Mangalore Electricity Supply Company Limited (MESCOM),**
MESCOM Bhavan, Kavoor Cross Road,
Bejai, Mangaluru, Karnataka 575004
- 4. Bangalore Electricity Supply Company Limited (BESCOM)**
6, 2nd Floor, 2nd B Cross Rd,
Koramangala 1A Block Koramangala,
Bengaluru, Karnataka 560 034
- 5. Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla,

Mandi Mohalla,
Mysuru, Karnataka 570001

6. **Gulbarga Electricity Supply Company Limited (GESCOM),**
Station Road, Kalaburagi,
Karnataka 585 102
7. **Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bait Navanagar,
Hubballi, Karnataka 580 025
8. **Northern Power Distribution Company of Telangana Limited,**
H. No. 2-5-31/2, Corporate Office, Vidyut Bhavan,
Nakkalgutta, Hanamkonda,
Warangal, Telangana. 506001
9. **Southern Power Distribution Company of Telangana Limited,**
Corporate office: # 6-1-50, Mint Compound,
Hyderabad, Telangana. 500063

...Respondents

AND IN THE MATTER OF:

15) Petition No. 395/MP/2018

Parampujya Solar Energy Pvt. Limited (PSEPL),
7B, Sambhav House,
Judges Bungalow Road,
Bodakdev, Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

1. **National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex, 7,
Institutional Area, Lodi Road,
New Delhi – 110003
2. **The Ministry of New and Renewable Energy (MNRE),**
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003

3. **Mangalore Electricity Supply Company Limited (MESCOM),**
MESCOM Bhavan,
Kavoor Cross Road, Bejai,
Mangaluru, Karnataka 575004
4. **Bangalore Electricity Supply Company Limited (BESCOM),**
6, 2nd Floor, 2nd B Cross Rd, Koramangala 1A Block,
Koramangala, Bengaluru, Karnataka 560034
5. **Chamundeshwari Electricity Supply Corp. Limited (CESC),**
Sri Harsha Rd, Lashkar Mohalla, Mandi Mohalla,
Mysuru, Karnataka 570001
6. **Gulbarga Electricity Supply Company Limited (GESCOM),**
Station Road, Kalaburagi, Karnataka 585102
7. **Hubli Electricity Supply Company Limited (HESCOM),**
PB Road, Durgad Bail,
Navanagar, Hubballi,
Karnataka 580025

...Respondents

AND IN THE MATTER OF:

16) Petition No.: 43/MP/2019

Prayatna Developers Private Limited (PDPL),
Represented by its Authorised Signatory 7B,
Sambhav House, Judges
Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat

...Petitioner

VERSUS

1. **National Thermal Power Corporation Limited (NTPC),**
Core-7, SCOPE Complex, 7,
Institutional Area, Lodi Road,
New Delhi – 110003
2. **Jaipur Vidyut Vitran Nigam Limited,**
Vidyut Bhawan, Jyoti Nagar,
Jaipur-302005

3. **Ajmer Vidyut Vitran Nigam Limited,**
Vidyut Bhawan, Panchsheel Nagar,
Makarwall Road, Ajmer-30S004

4. **Jodhpur Vidyut Vitran Nigam Limited,**
New Power House, Industrial Area,
Jodhpur-342003, Rajasthan

5. **The Ministry of New and Renewable Energy,**
Represented by its Secretary,
Block-14, CGO Complex,
Lodhi Road, New Delhi-110003

...Respondents

ADDENDUM ORDER

It was observed by the Commission that the Order dated 30.05.2023 passed in Petition No. 164/MP/2018 & Batch needs a clarification, in view of the order of the Hon'ble Supreme Court passed in the Civil Appeal no 8880 of 2022. In order to clarify, paragraph number 19 of the order dated 30.05.2023 in petition No. 164/MP/2018 & Batch will be substituted and will be read in the following manner:

Therefore, the directions issued in this Order so far as they relate to compensation for the period post Commercial Operation Date of the projects in question as also towards carrying cost shall not be enforced and shall be subject to further orders of the Hon'ble Supreme Court in Civil Appeal No. 8880/2022 in Telangana Northern Power Distribution Company Ltd. & Anr. V. Parampujya Solar Energy Pvt. Ltd. & Ors, and connected matters.

2. Except for the above, all other terms and conditions in the Order dated 30.05.2023 shall remain unaltered.

Sd/-
पी. के. सिंह
(सदस्य)

Sd/-
अरुण गोयल
(सदस्य)

Sd/-
आई. एस. झा
(सदस्य)